

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1743
ANSWERED ON:05.03.2015
EXECUTION OF HIGHWAY PROJECTS
Kamal Nath Shri ;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether certain irregularities in the implementation and execution of PPP model highway projects;
- (b) if so, the details thereof along with action taken thereon;
- (c) whether NHAI has not achieved the targets of constructing highways during the last 8-9 months; and
- (d) if so, the reason therefor and responsibility fixed by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a)&(b) Comptroller and Auditor General of India vide their report No. 36 of 2014 on implementation of PPP projects in NHAI has pointed out certain irregularities in respect of some PPP projects of NHAI. The details of irregularities are included in the Comptroller and Auditor General of India's report, for the year ended March, 2013.

(c)&(d) Against the target of 2000 kms during the year 2014-15, 1140 kms (Upto January 2015) of National Highways have already been constructed. There have been delays in some projects due to problems in land acquisition, utility shifting, non availability of soil/aggregates, poor performance of contractors, environment/forest/wildlife clearance, Rail Over/Under Bridge issues with Railways, public agitations for additional facilities, arbitration/contractual disputes with contractors etc.